

-व्यय राशि का वर्षवार विवरण निम्न प्रकार है:-

वर्ष 2004-05	33,34,347 रुपये
वर्ष 2005-06	35,40,000 रुपये
वर्ष 2006-07	35,82,000 रुपये
कुल राशि	1,04,56,347 रुपये

उक्त के अतिरिक्त राज्य सरकार द्वारा भारत सरकार, सामाजिक न्याय एवं अधिकारिता मंत्रालय को कई स्मरण पत्र भी दिए जा चुके हैं, परन्तु भारत सरकार द्वारा अभी तक राशि रिलीज नहीं की गई है।

केन्द्र सरकार का राज्य सरकार के साथ यह असहयोगात्मक रवैया कार्यक्रम के क्रियान्वयन पर प्रतिकूल प्रभाव डाल रहा है। यदि केन्द्र सरकार धनराशि नहीं देना चाहती, तो उसे स्पष्ट रूप से घोषित कर देना चाहिए कि वह निःशक्तजन सशक्तिकरण योजना का वित्त पोषण नहीं कर सकती, ताकि यह असमंजस की स्थिति समाप्त हो। संघात्मक व्यवस्था में राज्य सरकारें याचक नहीं हैं और उन्हें उनका देय भाग समय पर चुकाना भारत सरकार की जिम्मेदारी है। मेरी मांग है कि इसी वित्तीय वर्ष में इस योजना के अंतर्गत बकाया 1,04,56,347 रुपये के आवंटन स्वीकृति एवं रिलीज की व्यवस्था की जाए।

Demand for Central Grants for Development of Projects in Karnataka under Jawaharlal Nehru National Urban Renewal Mission

SHRI B.K. HARIPRASAD (Karnataka): Sir, it is on record that the Government has renewed its commitment on the Jawaharlal Nehru National Urban Renewal Mission by enhancing the budgetary allocation for 2008-09.

I hope the enhanced outlay for JNNURM for the current year would accommodate the long pending proposals from the Government of Karnataka involving 15 projects which include improvement works relating to 63 identified arterial roads, basic services for the poor living in slums and works relating to improvement of urban infrastructure in Mysore. The State level Empowered Committee on Urban Development had cleared these projects during 2007 for further evaluation and approval by the Government of India in the Ministry of Urban Development.

Considering the financial constraints still being faced by the Urban Local Bodies in generating resources for basic developmental works, I urge the Centre to expedite evaluation and approval of these 15 projects for which detailed project reports have been furnished for implementation under the current budget allocation.

Concern over Indefinite Strike Declared by the Employees of Forests Department of Chhattisgarh

श्री मोती लाल बोरा (छत्तीसगढ़): महोदय, छत्तीसगढ़ के दस हजार वन कर्मचारी, जिनमें वन संरक्षक, वनपाल, डिप्टी रेंजर आदि शामिल हैं, अपनी 23 सूत्री मांगों को लेकर 1 फरवरी, 2008 से अनिश्चितकालीन हड़ताल पर हैं।गत वर्ष भी इन कर्मचारियों ने अपनी मांगों को लेकर 4 दिन की हड़ताल की थी और राज्य सरकार द्वारा शासन/प्रशासन और संघ के पदाधिकारियों के साथ मिलकर समुचित कार्यवाही का आश्वासन दिए जाने पर हड़ताल समाप्त की थी। उनकी प्रमुख मांगें सीधी भर्ती पर रोक, ढांचे में स्वीकृत पदों के अतिरिक्त अन्य पद स्वीकृत कर क्रमोन्नति, पदोन्नति समय पर देने तथा अवैध कटौत हानि की वसूली वन कर्मचारियों से न हो, आदि हैं।

मेरा केन्द्रीय वन मंत्री से अनुरोध है कि वे वन कर्मचारियों की मांगों के संबंध में राज्य सरकार से विस्तृत जानकारी लेकर शीघ्र उचित कार्यवाही करें।

PROF. P.J. KURIEN (Kerala): Sir, I crave your indulgence. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, there is no notice. ...*(Interruptions)*...

PROF. P.J. KURIEN: Sir, I am a disciplined Member, please allow me. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You are a disciplined Member, but rules ...*(Interruptions)*...

PROF. P.J. KURIEN: Sir, please ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: He has started his Special Mention. ...*(Interruptions)*...
Mr. Kurien, please. ...*(Interruptions)*... It is not allowed. ...*(Interruptions)*...

PROF. P.J. KURIEN: I am requesting the Home Minister ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I have taken up the Special Mentions. ...*(Interruptions)*...
Kurien ji, please sit down. ...*(Interruptions)*... You have not given the notice in the morning.
...*(Interruptions)*... Now, we take up Private Members' Business (Resolutions).

PRIVATE MEMBER'S RESOLUTION

Menace of Increasing Naxal Attacks and Remedial Measures to Combat Attacks

MR. DEPUTY CHAIRMAN: Shri B.S. Gnanadesikan to move the Resolution No. 1.

SHRI B.S. GNANADESIKAN (Tamil Nadu): Mr. Deputy Chairman, sir, with your permission, I would like to move the Private Members' Resolution to the following effect:—

"Having regard to the fact—

recently naxal attacks have increased which indicates that the naxalites are consolidating their presence across the country;

[THE VICE-CHAIRMAN (SHRI SANTOSH BAGRODIA) in the Chair.]

state police forces are ill-equipped to counter the naxal attacks and their activities;

nearly seven hundred people including about two hundred and fifty security personnel have been killed in naxal related violence during the last two years;

absence of awareness against the dangerous prevalence of naxalites in rural and jungle villages has caused expansion of naxal network; and

many security personnel have been killed in naxal prone areas by contracting water-borne diseases by drinking contaminated water.

With this background, this House urges upon the Government to look into the problem of naxal attacks and increasing naxal activities in all States and may take war-time steps to eliminate and eradicate naxal operations by taking the following measures:

creation of specialised force to operate along with State police in naxal infected areas;

the CRPF is to be used as counter-terrorism force in areas where they are deployed together with Centralised Special Intelligence Cell for naxal activities;

provide additional allowance to the jawans posted in naxalite areas in addition to nutritious diet allowance;